GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA STARRED QUESTION NO.†*112 ANSWERED ON 25.07.2016

TOURISM PROJECTS

†*112. SHRI SANJAY HARIBHAU JADHAV: SHRI R. DHRUVA NARAYANA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has received any proposals from various State Governments for tourism projects during the last three years and the current year;
- (b) if so, the details thereof and the action taken thereon, projectwise, State/UT-wise;
- (c) whether the Detailed Project Reports of the said project proposals have been prepared and the Government is considering to start such projects in those States;
- (d) if so, the details thereof and funds allocated by the Government in this regard, project-wise during the last three years; and
- (e) whether the Government has scrapped certain sanctioned projects or is considering to cancel some sanctioned projects and if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.†*112 ANSWERED ON 25.07.2016 REGARDING TOURISM PROJECTS.

(a) to (e): The Ministry of Tourism (MOT) has been providing Central Financial Assistance (CFA) for development of tourism infrastructure in States/UTs under various Plan Scheme subject to receipt of suitable DPRs, availability of funds, liquidation of pending utilization certificates against the funds released earlier and adherence to the relevant scheme guidelines.

The State/UT-wise number of projects sanctioned, amount utilised and status during 2013-14 & 2014-15 under the **Product/Infrastructure Development for Destinations and Circuits** Scheme are given at Annexure-I. The details of projects sanctioned State-wise/UT-wise under the new scheme Swadesh Darshan and PRASAD during 2014-15, 2015-16 and 2016-17 are given at Annexure-II. The Product/Infrastructure **Development** for Destinations and Circuits (PIDDC) Scheme has been delinked from Union Support from 2015-16, pursuant to acceptance of the 14th Finance Commission's recommendation for higher devolution of 42% to States from Union taxes and duties. The Ministry of Tourism has advised the State Governments to complete the ongoing projects under PIDDC from their own resources.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.†*112 ANSWERED ON 25.07.2016 REGARDING TOURISM PROJECTS.

The State/UT-wise number of projects sanctioned, amount utilised and status during 2013-14 & 2014-15 under the Product/Infrastructure Development for Destinations and Circuits Scheme

2013-14 (Rs. in lakh)

SI. No. Name of the State No. of Project Amt. Sanctioned Amt. Utilized Status 1 Andhra Pradesh 13 4510.02 1042.65 13 0 2 Arunachal Pradesh 9 7,423.640 1,484.720 9 0 3 Bihar 10 10,554.350 3,250.650 9 1 4 Haryana 4 1,412.250 251.314 4 0 5 Himachal Pradesh 1 3,371.520 5.000 1 0 6 Jammu & Kashmir 13 7,493.540 713.440 13 0 7 Jharkhand 1 500.000 285.262 1 0 8 Karnataka 7 3,203.710 78.120 7 0 9 Kerala 9 3,467.630 297.990 9 0 10 Maharashtra 5 6,770.180 472.500 5 0 11 Madhya Pradesh 7 9,963.2	2013-14 (NS: III IAKII)							
Name	SI.	Name of the State	No. of	Amt.	Amt.	S	tatus	
1 Andhra Pradesh 13 4510.02 1042.65 13 0 2 Arunachal Pradesh 9 7,423.640 1,484.720 9 0 3 Bihar 10 10,554.350 3,250.650 9 1 4 Haryana 4 1,412.250 251.314 4 0 5 Himachal Pradesh 1 3,371.520 5.000 1 0 6 Jammu & Kashmir 13 7,493.540 713.440 13 0 7 Jharkhand 1 500.000 285.262 1 0 8 Karnataka 7 3,203.710 78.120 7 0 9 Kerala 9 3,467.630 297.990 9 0 10 Maharashtra 5 6,770.180 472.500 5 0 11 Madhya Pradesh 7 9,963.290 3,005.860 7 0 12 Manipur 7 12,047.380 <td>No.</td> <td></td> <td>Project</td> <td>Sanctioned</td> <td>Utilized</td> <td></td> <td></td>	No.		Project	Sanctioned	Utilized			
2 Arunachal Pradesh 9 7,423.640 1,484.720 9 0 3 Bihar 10 10,554.350 3,250.650 9 1 4 Haryana 4 1,412.250 251.314 4 0 5 Himachal Pradesh 1 3,371.520 5.000 1 0 6 Jammu & Kashmir 13 7,493.540 713.440 13 0 7 Jharkhand 1 500.000 285.262 1 0 8 Karnataka 7 3,203.710 78.120 7 0 9 Kerala 9 3,467.630 297.990 9 0 10 Maharashtra 5 6,770.180 472.500 5 0 11 Madhya Pradesh 7 9,963.290 3,005.860 7 0 12 Manipur 7 12,047.380 1,816.950 7 0 13 Mizoram 8 4,670.910						Ongoing	Completed	
3 Bihar 10 10,554.350 3,250.650 9 1 4 Haryana 4 1,412.250 251.314 4 0 5 Himachal Pradesh 1 3,371.520 5.000 1 0 6 Jammu & Kashmir 13 7,493.540 713.440 13 0 7 Jharkhand 1 500.000 285.262 1 0 8 Karnataka 7 3,203.710 78.120 7 0 9 Kerala 9 3,467.630 297.990 9 0 10 Maharashtra 5 6,770.180 472.500 5 0 11 Madhya Pradesh 7 9,963.290 3,005.860 7 0 12 Manipur 7 12,047.380 1,816.950 7 0 13 Mizoram 8 4,670.910 934.172 8 0 14 Nagaland 8 5,187.010	1	Andhra Pradesh	13	4510.02	1042.65	13	0	
4 Haryana 4 1,412.250 251.314 4 0 5 Himachal Pradesh 1 3,371.520 5.000 1 0 6 Jammu & Kashmir 13 7,493.540 713.440 13 0 7 Jharkhand 1 500.000 285.262 1 0 8 Karnataka 7 3,203.710 78.120 7 0 9 Kerala 9 3,467.630 297.990 9 0 10 Maharashtra 5 6,770.180 472.500 5 0 11 Madhya Pradesh 7 9,963.290 3,005.860 7 0 12 Manipur 7 12,047.380 1,816.950 7 0 13 Mizoram 8 4,670.910 934.172 8 0 14 Nagaland 8 5,187.010 2,747.576 8 0 15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860	2	Arunachal Pradesh	9	7,423.640	1,484.720	9	0	
5 Himachal Pradesh 1 3,371.520 5.000 1 0 6 Jammu & Kashmir 13 7,493.540 713.440 13 0 7 Jharkhand 1 500.000 285.262 1 0 8 Karnataka 7 3,203.710 78.120 7 0 9 Kerala 9 3,467.630 297.990 9 0 10 Maharashtra 5 6,770.180 472.500 5 0 11 Madhya Pradesh 7 9,963.290 3,005.860 7 0 12 Manipur 7 12,047.380 1,816.950 7 0 13 Mizoram 8 4,670.910 934.172 8 0 14 Nagaland 8 5,187.010 2,747.576 8 0 15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860	3	Bihar	10	10,554.350	3,250.650	9	1	
6 Jammu & Kashmir 13 7,493.540 713.440 13 0 7 Jharkhand 1 500.000 285.262 1 0 8 Karnataka 7 3,203.710 78.120 7 0 9 Kerala 9 3,467.630 297.990 9 0 10 Maharashtra 5 6,770.180 472.500 5 0 11 Madhya Pradesh 7 9,963.290 3,005.860 7 0 12 Manipur 7 12,047.380 1,816.950 7 0 13 Mizoram 8 4,670.910 934.172 8 0 14 Nagaland 8 5,187.010 2,747.576 8 0 15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860 1.000 1 0 17 Puducherry 1 4,848.160 970.0	4	Haryana	4	1,412.250	251.314	4	0	
7 Jharkhand 1 500.000 285.262 1 0 8 Karnataka 7 3,203.710 78.120 7 0 9 Kerala 9 3,467.630 297.990 9 0 10 Maharashtra 5 6,770.180 472.500 5 0 11 Madhya Pradesh 7 9,963.290 3,005.860 7 0 12 Manipur 7 12,047.380 1,816.950 7 0 12 Manipur 7 12,047.380 1,816.950 7 0 13 Mizoram 8 4,670.910 934.172 8 0 14 Nagaland 8 5,187.010 2,747.576 8 0 15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860 1.000 1 0 17 Puducherry 1 4,848.160 970.000 <td>5</td> <td>Himachal Pradesh</td> <td>1</td> <td>3,371.520</td> <td>5.000</td> <td>1</td> <td>0</td>	5	Himachal Pradesh	1	3,371.520	5.000	1	0	
8 Karnataka 7 3,203.710 78.120 7 0 9 Kerala 9 3,467.630 297.990 9 0 10 Maharashtra 5 6,770.180 472.500 5 0 11 Madhya Pradesh 7 9,963.290 3,005.860 7 0 12 Manipur 7 12,047.380 1,816.950 7 0 13 Mizoram 8 4,670.910 934.172 8 0 14 Nagaland 8 5,187.010 2,747.576 8 0 15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860 1.000 1 0 17 Puducherry 1 4,848.160 970.000 1 0 18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 <td< td=""><td>6</td><td>Jammu & Kashmir</td><td>13</td><td>7,493.540</td><td>713.440</td><td>13</td><td>0</td></td<>	6	Jammu & Kashmir	13	7,493.540	713.440	13	0	
9 Kerala 9 3,467.630 297.990 9 0 10 Maharashtra 5 6,770.180 472.500 5 0 11 Madhya Pradesh 7 9,963.290 3,005.860 7 0 12 Manipur 7 12,047.380 1,816.950 7 0 13 Mizoram 8 4,670.910 934.172 8 0 14 Nagaland 8 5,187.010 2,747.576 8 0 15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860 1.000 1 0 17 Puducherry 1 4,848.160 970.000 1 0 18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 698.	7	Jharkhand	1	500.000	285.262	1	0	
10 Maharashtra 5 6,770.180 472.500 5 0 11 Madhya Pradesh 7 9,963.290 3,005.860 7 0 12 Manipur 7 12,047.380 1,816.950 7 0 13 Mizoram 8 4,670.910 934.172 8 0 14 Nagaland 8 5,187.010 2,747.576 8 0 15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860 1.000 1 0 17 Puducherry 1 4,848.160 970.000 1 0 18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 698.97 8 0 21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.	8	Karnataka	7	3,203.710	78.120	7	0	
11 Madhya Pradesh 7 9,963.290 3,005.860 7 0 12 Manipur 7 12,047.380 1,816.950 7 0 13 Mizoram 8 4,670.910 934.172 8 0 14 Nagaland 8 5,187.010 2,747.576 8 0 15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860 1.000 1 0 17 Puducherry 1 4,848.160 970.000 1 0 18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 698.97 8 0 21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	9	Kerala	9	3,467.630	297.990	9	0	
12 Manipur 7 12,047.380 1,816.950 7 0 13 Mizoram 8 4,670.910 934.172 8 0 14 Nagaland 8 5,187.010 2,747.576 8 0 15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860 1.000 1 0 17 Puducherry 1 4,848.160 970.000 1 0 18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 698.97 8 0 21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	10	Maharashtra	5	6,770.180	472.500	5	0	
13 Mizoram 8 4,670.910 934.172 8 0 14 Nagaland 8 5,187.010 2,747.576 8 0 15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860 1.000 1 0 17 Puducherry 1 4,848.160 970.000 1 0 18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 698.97 8 0 21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	11	Madhya Pradesh	7	9,963.290	3,005.860	7	0	
14 Nagaland 8 5,187.010 2,747.576 8 0 15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860 1.000 1 0 17 Puducherry 1 4,848.160 970.000 1 0 18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 698.97 8 0 21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	12	Manipur	7	12,047.380	1,816.950	7	0	
15 Odisha 9 6,493.080 1,253.245 9 0 16 Punjab 1 453.860 1.000 1 0 17 Puducherry 1 4,848.160 970.000 1 0 18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 698.97 8 0 21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	13	Mizoram	8	4,670.910	934.172	8	0	
16 Punjab 1 453.860 1.000 1 0 17 Puducherry 1 4,848.160 970.000 1 0 18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 698.97 8 0 21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	14	Nagaland	8	5,187.010	2,747.576	8	0	
17 Puducherry 1 4,848.160 970.000 1 0 18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 698.97 8 0 21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	15	Odisha	9	6,493.080	1,253.245	9	0	
18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 698.97 8 0 21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	16	Punjab	1	453.860	1.000	1	0	
18 Rajashthan 10 5,174.710 886.618 10 0 19 Sikkim 10 10,400.000 2,082.150 10 0 20 Telangana 8 3370.07 698.97 8 0 21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	17	Puducherry	1	4,848.160	970.000	1	0	
20 Telangana 8 3370.07 698.97 8 0 21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	18		10	5,174.710	886.618	10	0	
21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	19	Sikkim	10	10,400.000	2,082.150	10	0	
21 Uttar Pradesh 21 11,421.910 1,258.630 21 0 22 Uttarakhand 29 21,772.670 4,531.150 29 0	20	Telangana	8	3370.07	698.97	8	0	
·	21		21	11,421.910	1,258.630	21	0	
Total 191 144509.9 28067.97 190 1	22	Uttarakhand	29	21,772.670	4,531.150	29	0	
		Total	191	144509.9	28067.97	190	1	

2014-15 (Rs. in lakh)

SI.	Name of the State	No. of	Amt.	Amt.	Status	
No.		Project	Sanctioned	Utilized		
					Ongoing	Completed
1	Andhra Pradesh	6	1,862.680	0	6	0
2	Arunachal Pradesh	5	3,631.080	0	5	0
3	Assam	3	3,588.450	0	3	0

4	Bihar	2	637.060	0	2	0
5	Chhattishgarh	2	940.130	0	2	0
6	Haryana	0	61.660	0	0	0
7	Jammu & Kashmir	1	732.500	0	1	0
8	Karnataka	1	5,124.790	0	1	0
9	Madhya Pradesh	3	3,657.540	60.000	3	0
10	Manipur	5	14,877.210	0	5	0
11	Mizoram	1	4,829.690	241.485	1	0
12	Nagaland	9	6,074.300	1,460.520	9	0
13	Odisha	2	1,488.340	0	2	0
14	Punjab	1	4,796.980	0	1	0
15	Puducherry	0	97.380	0	0	0
16	Rajashthan	0	109.930	0	0	0
17	Sikkim	8	5,337.550	1,177.550	8	0
18	Telangana	1	544.600	0	1	0
	Total	50	58,391.87	2939.555	50	0

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.†*112 ANSWERED ON 25.07.2016 REGARDING TOURISM PROJECTS.

2014-15 Swadesh Darshan Scheme

(Rs. in Crore)

		(NSI III GIGIC)			
SI. No.	Name of the Circuit	State	Name of Project	Amount Sanctioned	Amount Released
1.	Coastal Circuit	Andhra Pradesh	Development of Kakinada Hope Island Konaseema as World class coastal & Eco Tourism Circuit in Andhra Pradesh	69.83	13.96
2.	North- East India Circuit	Arunachal Pradesh	Bhalukpong- Bomdila-Tawang in Arunachal Pradesh	49.77	10.00
3.	Buddhist Circuit	Bihar	Cultural Centre, Bodhgaya	33.17	6.63
			Total	152.77	30.59

PRASAD Scheme

(Rs. in Crore)

SI.	Name of the State & project	Amount	Amount
No.		Sanctioned	Released
	BIHAR		
1.	Development of basic facilities at Vishnupad temple, Gaya, Bihar	4.29	2.14
	UTTAR PRADESH		
2.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	14.93	2.99
3.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	9.36	1.76
	ODISHA		
4.	Infrastructure Development at Puri, Shree Jagannath Dham- Ramachandi-	50.00	10.00

Prachi River front at Deuli under Mega		
Circuit		
Total	78.58	16.89

2015-16

Swadesh Darshan Scheme

(Rs. in Crore)

SI.	Name of	State	Name of Project	Amount	Amount
No.	Theme			Sanctioned	Released
1.	North- East	Manipur	Development of Tourist Circuit	89.66	17.93
	India		in Manipur:		
	Circuit		Imphal-Moirang-		
			Khongjom-		
			Moreh		
2.	North-	Sikkim	Development of	98.05	19.61
	East		Tourist Circuit		
	India		linking - Rangpo		
	Circuit		(entry) -		
			Rorathang -		
			Aritar -		
			Phadamchen -		
			Nathang -		
			Sherathang -		
			Tsongmo -		
			Gangtok -		
			Phodong -		
			Mangan -		
			Lachung -		
			Yumthang -		
			Lachen -		
			Thangu -		
			Gurudongmer -		
			Mangan -		
			Gangtok -		
			Tumin Lingee -		
			Singtam (exit) in Sikkim		
3.	Eco	Uttarakhand		80.37	16.07
٥.	Circuit	Guaranianu	Development of	00.3 <i>1</i>	10.07
	Oncult		Eco-Tourism,		
			Adventure		
			Auventure		

			Sports,		
			Associated		
			Tourism related		
			Infrastructure		
			for		
			Development of		
			Tehri Lake &		
			Surroundings as New		
			Destination-		
			District Tehri,		
4.	Coastal	Andhra	Uttarakhand.	60.39	12.08
4.			Development of	60.38	12.06
	Circuit	Pradesh	Coastal Tourism Circuit		
			in Sri Potti Sriramalu		
			Nellore in		
	N 41		Andhra Pradesh	07.44	40.40
5.	North-	Arunachal	Integrated	97.14	19.43
	East	Pradesh	Development of Adventure		
	India Circuit		Tourism in		
	Circuit				
			Arunachal		
6	Eas	Variale	Pradesh Covi Boths	00.22	40.94
6.	Eco Circuit	Kerala	Gavi–Patha- Namthitta-	99.22	19.84
	Circuit				
			Vagamon-		
7.	Descrit	Poiosthan	Thekkady	63.06	12.79
/-	Desert Circuit	Rajasthan	Development of Sambhar Lake	63.96	12.79
	Circuit		Town and Other		
			Destinations		
			under Desert		
			Circuit in		
			Swadesh		
			Darshan Scheme		
0	Tribal	Nogologa		07.26	19.47
8.	Tribal Circuit	Nagaland	Development of Tribal Circuit	97.36	13.47
	Circuit		Peren –Kohima-		
			Wokha,		

			Nagaland		
9.	Eco Circuit	Telangana	Integrated Development of Eco Tourism Circuit in Mahaboobnagar	91.62	18.32
10.	Wildlife Circuit	Madhya Pradesh	district, Telangana. Development of Wildlife Circuit at Panna – Mukundpur-	92.22	18.44
			Sanjay-Dubri- Bandhavgarh- Kanha-Mukki- Pench in Madhya Pradesh		
11.	Wildlife Circuit	Assam	Wildlife Circuit of Assam	95.67	19.13
12.	North- East India Circuit	Tripura	Development of North East Circuit : Agartala - Sipahijala - Melaghar - Udaipur - Amarpur - Tirthamukh - Mandirghat - Dumboor- NarikelKunja - Gandachara - Ambassa	99.59	19.92
13.	Eco Circuit	Mizoram	Integrated Development of New Eco- Tourism at Thenzawl & South Zote, District Serchhip and	94.91	18.98

Reike, Mizoram 14. Coastal West Development of 85.39	17.08
14. Coastal West Development of 85.39	17.08
_ _ _ _ _	
Circuit Bengal Beach Circuit -	
Udaipur - Digha	
- Shankarpur -	
Tajpur –	
Mandarmani –	
Fraserganj –	
Bakkhlai -Henry	
Island	
15. Coastal Puducherry Development of 85.28	17.06
Circuit Union Territory	
of Puducherry	
as Tourist	
Circuit under	
"Swadesh	
Darshan"	
Scheme	
16. Tribal Chhattisgarh Development of 99.94	19.99
Circuit Tribal Tourism	10100
Circuit Jashpur-	
Kunkuri-	
Mainpat-	
Ambikapur-	
Maheshpur-	
ratanpur- Kurdar-	
Sarodadadar-	
Gangrel-	
Kondagaon-	
Nathyanawagao	
n-Jagdalpur-	
Chitrakoot-	
Tirthgarh in	
Chattisgarh	
17. Coastal Maharashtra Development of 82.17	12.79
Circuit Sindhudurg	
Coastal Circuit	
in Maharashtra	
Total 1512.93	298.93

PRASAD Scheme (Rs. in Crore)

SI.	Name of the State & project	Amount	Amount
No.		Sanctioned	Released
	PUNJAB		
1.	Development of Karuna Sagar Valmiki Sthal at Amritsar	6.45	1.29
	RAJASTHAN		
2.	Integrated Development of Pushkar/Ajmer	40.44	8.09
	ANDHRA PRADESH		
3.	Development of Amaravati Town, Guntur District of Andhra Pradesh as	28.36	5.67
	Tourist Destination		
	ASSAM		
4.	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati.	33.98	6.80
	BIHAR		
5.	Development of Patna Sahib	41.54	8.31
	UTTAR PRADESH		
6.	Development of Varanasi	20.40	4.08
	UTTARAKHAND		
7.	Developmemt of Kedarnath	34.78	4.47
	Total	205.95	38.71

2016-17

Swadesh Darshan Scheme

(Rs. in Crore)

	auesii Daisii	(Its: III Olole)			
SI. No.	Name of Theme	State	Name of Project	Amount Sanctioned	Amount Released
1.	Coastal Circuit	Goa	Development of Coastal Circuit (Sinquerim0Bag a-Anjuna- Vagator-Morjim- Keri-Aguada Fort and Aguada Jail) in Goa under Swadesh Darshan Scheme	99.99	20.00

2.	Himalayan Circuit	Jammu & Kashmir	Integrated Development of Tourism Infrastructure Projects in the State of Jammu and Kashmir under Himalayan Circuit of	82.97	16.59
			Swadesh Darshan Scheme		
3.	Tribal Circuit	Telangana	Integrated Development of Mulugu- Laknavaram- Tadavi- Damaravi- Mallur-Bogatha waterfalls as Tribal Circuit in Telangana under Swadesh Darshan Scheme	84.40	16.88
4.	North- East India Circuit	Meghalaya	Development of Umiam Lake- Ulum Sohpetbneng- Mawdiangdiang under North East Circuit of Swadesh Darshan Scheme	99.13	19.83
			Total	366.49	73.30
